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are living just on the railway line and and whether he will rehabilitate them. I am talking about Delhi only.

SHRI SIKANDAR BAKHT: In fact, this question pertains to the Railway Ministry.

DR. V. A. SEYID MUHAMMED: I would like to know from the hon. Minister whether he is aware that there is some kind of discripancy or overlapping between the Railway Act and the Eviction of Public Premises Act? he is aware, does he propose to make any change in this regard?

SHRI SIKANDAR BAKHT: I am sorry, I am not aware.

## Irrigation Facilities for Tribal Areas

\*610. SHRI GIRIDHAR GOMANGO: Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

- (a) whether the irrigation facilities in tribal areas of the country is less than the other areas:
  - (b) if so, the reasons therefor; and
- (c) whether the Ministry earmarked money for the irrigation projects for the tribal areas under sub-plan for tribals?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARANLA); (a) to (c). A statement is laid on the Table of the House.

## Statement

- (a) Yes, Sir.
- (b) Among the reasons for indequate irrigation facilities in tribal areas are lack of-
  - (i) Adequate infra-structure facili-
  - (ii) Assessment of Ground Water potential:
  - (iii) Rural electrification facilities;
  - (iv) Renovation of old irrigation tanks.

besides. adherence to traditional. methods of irrigation and reluctance to change to modern practices.

(c) Major strategy for tribal development in the Fifth Plan has been the demarcation of areas of tribal concentration for special intensive development. The sub-plan areas are againsub-divided into integrated tribal development projects, which includes irrigation. These projects are financed through provisions in the State Plans and Central assistance. In the first 3 years of the Fifth Plan. Central assistance of Rs. 65.00 crores was provided while such assistance envisaged in the last two years of the Fifth Plan is Rs 125 crores.

An amount of Rs. 2.25 crores is also earmarked for taking up ground water surveys in tribal areas during the Fifth Plan.

SHRI GIRIDHAR GOMANGO: would like to know, apart from the statement which the hon. Minister made, the facts regarding the delay in survey and investigation of projects and timely clearance of projects the States and by the Central and inadequate allocations given to the tribal areas. The irrigation facilities provided in this area are less than those in other areas. I would like to know from the hon. Minister whether the Ministry will ear-mark money for the specific projects in these areas so that irrigation projects may be taken up in the Fifth Five-Year Plan.

SHRI SURJIT SINGH BARNALA: Sir, it is a big chunk or population. About 3,80,00,000 persons constituting about 7 per cent of the population in the country have been classified tribals and only one per cent of the cultivable area covered by this population is irrigated as compared to 28 per cent of the national irrigated area. Very vigorous efforts are being made to do more and more in these areas and we have prepared plans and implementation. The sub-plans for total development of the areas has

been taken up. And we will be trying to pass these projects as early as possible. If my friend has any suggestion to make, he can do so.

SHRI GIRIDHAR GOMANGO: Under the sub-plan for the tribal areas, its there any major and medium projects proposed to be taken up there before the end of the 5th Plan?

SHRI SURJIT SINGH BARNALA: For major and medium irrigation projects taken up in 1977-78 alone, we have an outlay of Rs. 31 crores; and for minor irrigation projects Rs. 29 crores; and the total amounts to Rs. 60.43 crores.

DR. HENRY AUSTIN: Is the government aware of the fact that although 4 crores of tribal people are involved, irrigation facilities available to them come to hardly I per cent out of the total 28 per cent allotted so far? Is government taking interest in providing irrigation facilities to the tribal people in the Malanad area under the Malanad Development Scheme? The Malanad Development Scheme covers States covered by the Western Ghats. It is an important scheme of the Central Government. Maharashtra, Karnataka and Tamil Nadu are the States concerned. Have irrigation facilities been provided under this scheme? The Minister said that under various schemes, it is being contemplated. Can he enlighten us further in this regard?

SHRI SURJIT SINGH BARNALA: I have got the State-wise Plan outlays, and State-wise figures for 1977-78 also. Maharashtra, total outlay Rs. 5 crores, Kerala Rs. 3 crores and Karnataka Rs. 4 crores. I have got all these facts.

श्री रोतलाल प्रसाद वर्मा: क्या माननीय मन्त्री जी बतलाएंगे कि बिहार में श्रादि-वासियों के रहने का जो एरिया है उसका क्षेत्रफल क्या है श्रीर श्रभी तक उन लोगों के लिए वहां सिंचाई की क्या व्यवस्था की गई है ? मगर मभी तक कोई व्यवस्था नहीं की गई मौर उसका सर्वेक्षण नहीं हुमा तो क्या फिर से इसके लिए कोई व्यवस्था करेंगे कि उसका सर्वेक्षण करके उनके लिए सिचाई की पर्याप्त व्यवस्था की जाय ?

श्री सुरजीत सिंह बरनाला: मैं पूरा क्षेत्रफल तो नहीं बता सकूंगा लेकिन मैं यह बताऊंगा कि सबसे ज्यादा खर्ची इसके ऊपर बिहार में ही किया जा रहा है। मेजर श्रीर मीडियम इरींगेशन के लिए 9 करोड़ 65 लाख रुपया श्रीर माइनर इरींगेशन के लिए 8 करोड़ 61 लाख रुपया यहां खर्च किया जा रहा है। कुल मिला कर 18 करोड़ 26 लाख रुपया उस एरिया में खर्च किया जा रहा है?

DR. SAROJINI MAHISHI: Allocation of the money does not mean utilization of the money for the purpose for which it is meant. How much of the money allotted for this purpose, i.e. for increasing irrigation facilities, has been utilised in the tribal areas? For question 606 also, when there was a question of irrigated land in Gujarat, a similar answer was given. How much of the money was actually utilised?

SHRI SURJIT SINGH BARNALA: It was only in the 5th Plan that money was provided to the tune of Rs. 65 crores in the first 3 years. We will have to assess the utilization of all that. For the remaining 2 years of the Plan, I have stated that Rs. 125 crores are being provided.

## प्रायोगिक गहन ग्रामीण रोजगार परियो<mark>जना</mark> समिति

\*612. श्री यवराज: क्या कृषि स्रौर सिचाई मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या प्रोफसर एम० एल० दांत-वाला की भ्रध्यक्षता में गठित की गई प्रायोगिक